

National Company Law Tribunal

Allahabad Bench

CP NO. (IB) NO. 12/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2017

NAME OF THE COMPANY: J. R Organics Ltd.

SECTION OF THE COMPANIES ACT: U/S 7 of I & B code, 2017

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	ANIL KUMAR	PCS	Petitioner	Anil K.
2.	ABHIRAM ANAND	ADVOCATE	RESPONDENT	Abhiram
3.	R.P. AGARWAL	Advocate	Petitioner	R.P. Agarwal

CP No.(IB)12/ALD/2017

Heard both the parties at length. Parties are at liberty to file their written arguments and exchange them. List the matter on 14th September, 2017 for further clarification on limited issues.

— Sd —

Dated 30.08.2017

Hon'ble Shri H.P. Chaturvedi, Member (J)

Typed by:
Kavya Prakash